

Licences Letters of Intent granted in favour of cement plants with capa-

city of one million tonnes and above are given in the statement attached.

Statement

Sl. No.	Name of the Party	Location	Capacity (in lakh tonnes)
1	Cement Corporation of India Limited	Ernakulum (A.P.)	10.00
2	Cement Coprn. of India Ltd.	Necmūch (M.P.)	10.00 (Expansion)
3	U.P. State Cement Corpn.	Chunar (U.P.)	16.80
4	Hindustan Steel Ltd.	Bhilwani (M.P.)	21.40
5	Gujarat Ind. Dev. Corpn. Limited	Varaval (Guj.)	10.00
6	Shree Cement Ltd.	Beawar (Raj.)	12.00
7	Narmada Cements Ltd.	Jaffrabad (Guj.)	10.00
8	Larsen & Toubro Ltd.	Chandarpur (Maharashtra)	11.09
9	Century Spg. & Mfg. Co. Ltd.	Do.	10.00
10	A.C.C. Ltd.	Wadi (Karnataka)	10.00 (Expansion)
11	Coromandal Fertilisers Ltd.	Kalamalla (A.P.)	10.00

Liberalising Provisions of I.D. Act to enable Sick Companies to rehabilitate

3090, SHRI R. PRABHU: Will the Minister of INDUSTRY be pleased to state whether Government propose evolving any comprehensive plan for liberalising provisions of the Industrial Development Act to enable sick companies to rehabilitate themselves?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): No, Sir.

Expenses on Republic Day celebration

3091, SHRI MOOL CHAND DAGA: Will the Minister of DEFENCE be pleased to state:

(a) the expenses incurred on each of the following items in celebrating

(including rehearsals) the Republic Day for the last three years;

- (i) Sitting arrangements;
- (ii) Lighting;
- (iii) petrol;
- (iv) entertainment;
- (v) tableaux;
- (vi) on bringing the participants and their lodging arrangements;

(b) what is the amount for which the tickets have been sold for the last three years; and

(c) whether the amount so received has formed part of the Consolidated Fund of India for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). A Statement is attached.